

C. A. T. Bench, JAIPUR

(Handwritten initials)

Date of Order

Orders CP 13/94 in OA 1095/92

9-3-94

Applicant present in person.

The Hon'ble Bench comprising of Hon'ble Vice-Chairman and Hon'ble Mr. B. B. Mahajan, Member(A) not formed today. Be listed before that Bench for admission on 11-4-94.

(V.K. Bawa)
Dy. Registrar.

11.4.94 Applicant in person.

Issue notice to respondent No. 2 only.
returnable on 24.5.94.

(B. B. Mahajan)
Member (Adm.)

(D. L. Mehta)
Vice-Chairman

Regd A.D.
Notice along
with copy of
application
Issued to R-2
Vide no - 2486
Date - 28-4-94

24/5/94

Applicant present in person.

Heard the applicant and
perused the petition. No contempt is
made out. The Contempt petition is, therefore,
dismissed and notices are discharged.

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

No intimation
regarding Regd.
A.D. Notices.

Memo of
Appearance taken
Resp. sides filed
ON 17.5.94.
MS-
185-94)
Resp. no. 2.
Served.
MS-
23-5-
Reply to CP
filed on 23.5.94
MS-
235-
Rajendra
Kumar
Joshi

Copy sent to the app. p
of No. 2 on 31.5.94
Gd

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